

[Print](#)**Defective Case Register from 2025-10-17 to 2025-10-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/42439/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A of the affidavit.Page 39 not neat
2	D-WP(C)/42437/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A of the affidavit.Page 39 not neat.
3	D-CRLLP/29598/2025	PRADEEP KUMAR PARIDA	2025-10-17	A.fee Rs.14.30 p.to be paid 2.Dist not mentioned on the address of op.
4	D-ITA/40555/2025	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2025-10-17	1. Being aggrieved not furnished. 2. Nomenclature not furnished in Memo of Appearance.
5	D-ABLAPL/31767/2025	KABIRAJ PRADHAN	2025-10-17	Annexure 2 not marked.
6	D-WP(C)/40689/2025		2025-10-17	Page 60 to 63 not legible.
7	D-CRLMC/31726/2025	PARTHA SARATHI NAYAK, A.G.A.	2025-10-17	1. Page nos.16 and 18 not filed.
8	D-WP(C)/42482/2025	BHARAT KUMAR MISHRA	2025-10-17	Page nos.31 40 41 43 and 53 not neat and legible.2.Nomenclature and name of both parties not mentioned in V.nama.
9	D-CONTC/41215/2025	SAROJ KANTA MANDAL	2025-10-17	1.V.NAMA Filed but not clean i) WP(c) no. not mentioned in synopsis.ii) Year of the order dtd. passed in Wp(C) NOT CORRECT IN SYNOPSIS.III)Name of the Filing advocate not in capital in the petition.
10	D-CONTC/41437/2025	ADV.	2025-10-17	1. Provision of Law Not properly mentioned COPY OF OR.DTD8-4-2025 PASSED IN w.p.(C) NO.24199/2024 to be filed as per annex.1
11	D-CRLMC/31760/2025	PRAKASH CHANDRA DASH	2025-10-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
12	D-CONTC/42167/2025	ADV.	2025-10-17	The copy of the order dated 12/02/2025 mentioned in Index(Anx-4)does not tally with under anx-4.

13	D- CONTC/40836/2025	ADV.	2025-10-17	Opp Party no. 5 mentioned in date chart not correct. Xerox copy of order filed.
14	D- CRLMA/31859/2025	JAGANNATH BHUYAN	2025-10-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Provision of law not correctly furnished.ii) C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
15	D-WP(C)/42452/2025	BRAJA MOHAN SARANGI	2025-10-17	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petition not page marked in the Index.
16	D- CONTC/40963/2025	ADV.	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs. 6/ not paid.
17	D- ABLAPL/31478/2025	PREMRAJ GOUDA	2025-10-17	1. Book mark of Bail Application be corrected as per Index. 2. Code No. not mentioned in the Petition. 3. A. Fee of Rs.5.50 not paid on Ann.1.
18	D- BLAPL/31647/2025	RITURANJAN CHHOTARAY	2025-10-17	Subject code wrongly mention in Index.
19	D-WA/42634/2025	SOHAN MISHRA	2025-10-17	Code not indicated in original petition
20	D- CMAPL/36140/2025	SUDEEP KUMAR SARANGI	2025-10-17	AU fee Rs 2.25/- to be paid. 2. Provision of Law Not correctly furnished. 3. Synopsis and date chart not page mark in Index.
21	D- CRLMC/31706/2025	BISWORANJAN SWAIN	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration in I.A
22	D- CONTC/40901/2025	ADV.	2025-10-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
23	D- BLAPL/31504/2025	JIBESH KUMAR PADHIARY	2025-10-17	1. Index is not properly paginated.
24	D- CRLMC/31508/2025	AKASH KUMAR PATAJOSHI	2025-10-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of Law not correctly furnished.
25	D-WP(C)/42756/2025	NIHAL RATH	2025-10-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

26	D-CRLMP/31189/2025	AMLAN SHAKTI PAUL	2025-10-17	1.Put up for SR after filing of consolidated CRLMP
27	D-WP(C)/42655/2025	SANJAYA KUMAR DAS	2025-10-17	W.P (C) No.689/2014 mentioned in para-6 body of the petition does not tally with Annex-2.2.Page nos.14 69 70 and 72 not neat and legible.
28	D-CONTC/40380/2025	ADV.	2025-10-17	COPY OF ORDER DTD.20.1.2025 PASSED IN W.P(C) NO.1463/2025.THEN PUT UP FOR SR
29	D-ABLAPL/31846/2025	ROHIT RANJAN RAY	2025-10-17	P.S number not tally with cause title synopsis petition copy and F.I.R
30	D-CRLMP/31984/2025	KULDEEP MOHANTY	2025-10-17	1. Nomenclature not correctly furnished Sl. no.3 in Index
31	D-CRLREV/30424/2025	RASHMIKANTA MAHALIK	2025-10-17	Rs. 89/-to be paid on v.nama. 1. C.fee Rs. 89/- not paid in v.nama.2. court fee not paid in affidavit of I.A. and not attested before Oath Commissioner.
32	D-CONTC/41216/2025	SAROJ KANTA MANDAL	2025-10-17	1.V.NAMA Filed but not clean. i)WP(C) no. not mentioned in synopsis. ii) Year of the order dtd. passed in wp(c) not correct.iii)Name of the advocate not in capital letter in the petition.
33	D-ABLAPL/31797/2025	RAMA CHANDRA JENA	2025-10-17	1. No description about item under Sl. No.1 in the Index. 2. Name of Pet. No. 6 and 7 in C.T. not tally with signature
34	D-CONTC/40993/2025	ADV.	2025-10-17	i) Date of disposal of WP(c)(OAC)no. 1410 of 2018 in synopsis and Para -2 of the petition not correct.ii) paragraph no. mentioned in affidavit not correct.
35	D-WP(C)/41836/2025	SRINIVAS MOHANTY	2025-10-17	IA Affidavit not filed
36	D-BLAPL/31727/2025	PRASANTA KUMAR NANDA	2025-10-17	P.S.no. in synopsis and para.1 of petition not tally with FIR
37	D-WP(C)/42647/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A in the affidavit.Page 39 not neat
38	D-CRLMP/31343/2025	ALOK KUMAR MOHAPATRA	2025-10-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature not furnished in V.nama.
39	D-WP(C)/42657/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A of the affidavit.Page 39 43 44 not neat.Paragraph not correctly mentioned in the I.A of the affidavit
40	D-WP(C)/42658/2025	PRATAP KESHARI DEO	2025-10-17	Occupation not correctly mentioned in the affidavit and also I.A of the affidavit.Page

				39 not neat.
41	D-ABLAPL/31751/2025	AMULYA RATNA PANDA	2025-10-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
42	D-WP(C)/42314/2025	AKHAND	2025-10-17	Page 44 45 54 89 90 91 and 99 not neat.
43	D-ABLAPL/31773/2025	BHABANI SANKAR DAS	2025-10-17	1. Code No. mentioned in the Petition not correct. 2. Paragraph declaration not correct.
44	D-MACA/42458/2025	DEBASISH PATNAIK	2025-10-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-WP(C)/42242/2025		2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in index.2. Declaration not furnished in the affidavit.3.As per Index Annexure-1 not described in the petition and other Annexure not Chronologically described in the petition.4.Page no.13 not neat.5. Vakalatnama not filed
46	D-ABLAPL/31857/2025	SUSANTA KUMAR SAHU	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date not tally F.I.R copy and Index.Age of the petitioner no-3 not tally with cause title and affidavit.
47	D-ABLAPL/31683/2025	PRABIR KUMAR RAY	2025-10-17	1. Court Fee is not paid on Cause Title and Affidavit. 2. V>Nama is not properly stamped
48	D-BLAPL/31587/2025	AKSHAYA KUMAR SAHOO	2025-10-17	i) Anx-1 not page mark in Index.
49	D-LAA/41287/2025	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	2025-10-17	Put up for further S.R after payment of C.Fee for computing the period of limitation.
50	D-BLAPL/31409/2025	RAMAKANTA MISHRA	2025-10-17	1. V.nama is not properly stamped
51	D-RVWPET/42485/2025	DEBADATTA MOHANTY	2025-10-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

52	D-WP(C)/42438/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A of the affidavit.Page 39 not neat.Paragraph not correctly mentioned in the I.A of the affidavit.
53	D-CONTC/42313/2025	ALOK KUMAR MOHANTY	2025-10-17	1. Nomenclature not furnished in V.nama. 2. Page no.18 not filed.
54	D-WP(C)/42048/2025	SOURAV DAS	2025-10-17	THE NAME OF PETITIONER DOES NOT MATCH WITH SIGN ON V.NAMA.
55	D-CRLMC/32015/2025	AYESHKANTA TRIPATHY	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per record Annexure1 and 2 not properly page marked in Index.2. Subject Code incorrectly mentioned in Index.3. Paragraph no. not correctly furnished on declaration in I.A
56	D-GCRLA/28554/2025	DILIP KUMAR MISHRA (A.G.A)	2025-10-17	C.copy of judgement not filed ,but xerox copy filed.
57	D-CRLMC/31680/2025	MITALEE JESTHI	2025-10-17	1. C.Copy of Charge Sheet to be filed
58	D-WP(C)/41972/2025	ASWINI KUMAR DASH	2025-10-17	Page no.8 not neat
59	D-BLAPL/31466/2025	ASUTOSH TRIPATHY	2025-10-17	1. V>Nama is not properly stamped
60	D-CONTC/40953/2025	AKINADA PRASAD MOHANTY	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.H.C.B.A.M.W.S. of RS. 50/ not paid 2. Address of the opp. party not correct. i)Reference certificate not furnished.ii) Name of the advocate not in capital letter in the petition.iii) Address of the opp. party not correct.iv)code not correct.v)H.C.B.A.M.W.S.of RS. 50/not paid.
61	D-CONTC/41924/2025	ADV	2025-10-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
62	D-WP(C)/42659/2025	PRATAP KESHARI DEO	2025-10-17	Serial no-2 Name of the Husband not mentioned in the affidavit and also I.A of the affidavit.Occupation not mentioned in the affidavit and also I.A of the affidavit .Paragraph not correctly mentioned in the affidavit.
63	D-CRLREV/31714/2025	TAPESH ROY	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1. Annex-3 not mentioned in petition. 2 Petitioners not sign in V. nama.
64	D- CONTC/40391/2025	MANORANJAN MISHRA	2025-10- 17	PAGE NO. 2 IS NOT AVAILABLE. PUT FOR SR AFTER FILING THE SAME
65	D- ABLAPL/31787/2025	BISWA RANJAN MOHANTY	2025-10- 17	1. GR Case No. left blank in Para 2. 2. Paragraph declaration not correct
66	D- CONTC/42225/2025	ADV.	2025-10- 17	Xerox copy of order in wp (c) not filed 2.Code Not furnished 3. WP(C) no. not mention in prayer. Put up for SR after removal of defect.
67	D- ABLAPL/31765/2025	BIKRAM CHANDRA GHADEI	2025-10- 17	1. Reference certificate incomplete. 2. In affidavit sole Petitioner is swearing on behalf of others. 3. Annexure 1 not attested
68	D- CRLREV/31829/2025	SUSANTA KUMAR NATH	2025-10- 17	1.Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fee Rs 4.40 /- not paid. (b) Appellate Court Judgement Rs Authentication fee of Rs 5.50 /- not paid 2. An affidavit not filed and not page mark as well as declaration also not mentioned.
69	D-WP(C)/42434/2025	PRATAP KESHARI DEO	2025-10- 17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not neat.Occupation not mentioned in the affidavit and also I.A of the affidavit
70	D- CMAPL/40037/2025	AVIJIT PAL	2025-10- 17	i) Synopsis and date chart are not filed.ii) Reference certificate not filed.iii) Put up for SR reg. calculation of limitation after disposal of I.A. filed for of c. copy of impugned order.
71	D- ABLAPL/31763/2025	SAMARENDRA MOHANTY	2025-10- 17	1. Synopsis and Date Chart not signed. 2. Petition not properly page marked. Page 5 appearing after page 6. Page 7 has been marked as Page 6. 3. Page marking of Annexure 1 be done afresh. 4. Paragraph declaration not proper. 5. Affidavit not made. 6. Name of Pet No.4 in C.T. not tally with signature.
72	D-WP(C)/41032/2025		2025-10- 17	1. Name of the filing person not in capital Letters and Phone numbers in the petition
73	D- TRP(C)/42610/2025	SURESH CHANDRA PRADHAN	2025-10- 17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. address not correct

74	D-RSA/40674/2025	SMARAJIT PRADHAN	2025-10-17	1..D.C.Fee of Rs.1409/- to be Paid. Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
75	D-WP(C)/41983/2025	PRAFULLA CHANDRA ACHARYA	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no.33 not completely scanned
76	D-CRLLP/29599/2025	PRADEEP KUMAR PARIDA	2025-10-17	A.fee Rs. 13.30 p to be paid 2.page no.59 not mentioned in the index and Dist not mentioned in the address of op.in cause title.
77	D-WP(C)/41974/2025	PRAFULLA CHANDRA ACHARYA	2025-10-17	Page no.17 and 24 not properly scanned.
78	D-CRLMP/31823/2025	MANORANJAN PADHI	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Letter dated not correctly furnished in 7th line of para no.11.
79	D-WP(C)/42130/2025	JYOTI RANJAN KAR	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-WP(C)/42811/2025	SUBRAT KUMAR NANDA	2025-10-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
81	D-CRLMP/31138/2025	SATRUGHNA DASH(A)	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-BLAPL/31506/2025	ANJAN KUMAR BISWAL	2025-10-17	1. Page No. 12 is not properly legible.
83	D-FAO/42417/2025	NAYAN BEHARI DAS	2025-10-17	1. Period of Delay 16 days
84	D-CONTC/40143/2025	ANIRUDH SANGANERIA	2025-10-17	REFERENCE CERTIFICATE NOT FURNISHED
85	D-ABLAPL/31781/2025	AMIYA RANJAN SWAIN	2025-10-17	1. Code No. mentioned in the Index not correct. 2. Name of the Informant and her father appearing in Para 1 be redacted.
86	D-ABLAPL/31679/2025	SASHIBHUSAN DAS	2025-10-17	1.In the matter of P.S.Case No. and arising out of and pending in the Court of etc. are not mentioned in the Cause Title.
87	D-CONTC/40750/2025	RAMANIKANTA PATTANAIK	2025-10-17	1. Code Not correct 2.Wp(c)no. mentioned on the top of the Affidavit not correct.ii) Cause title of the wp(c) no.7396 of 2025 not filed .iii) Postal receipt of the communication of the order dated 04.04.2025 not filed. iv) For further S .R.
88	D-WP(C)/42436/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not neat.Occupation not mentioned in the affidavit and also I.A of

				the affidavit. Paragraph not correctly mentioned in the I.A of the affidavit.
89	D-CRLMC/31677/2025	MANORANJAN PADHY	2025-10-17	C.Copy of F.I.R. to be filed
90	D-WP(C)/42119/2025	UMARANI PANDA	2025-10-17	name of the opp.party not furnished in V.nama
91	D-BLAPL/31605/2025	SANJIB KUMAR BHANJADEO	2025-10-17	i) Page mark not properly. ii) Legible copy of page no. 13 to be filed.
92	D-WP(C)/42656/2025	PRATAP KESHARI DEO	2025-10-17	Occupation not mentioned in the affidavit and also I.A of the affidavit.Paragraph not correctly mentioned in the I.A of the affidavit.
93	D-ABLAPL/31769/2025	SURENDRA KUMAR BISWAL	2025-10-17	1. Address of the Petitioners not properly mentioned in the C.T. 2. Name of the Informant appearing in Para 2 be redacted. 3. Age of the Petitioner No.1 in C.T. and Affidavit not tally. 4. Annexure 1 and 2 not attested in the last page
94	D-BLAPL/31768/2025	PRAMOD KUMAR JENA	2025-10-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
95	D-WP(C)/42462/2025	JAJATI KISHORE MOHANTY	2025-10-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
96	D-ABLAPL/31858/2025	ANANGA KUMAR OTTA	2025-10-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
97	D-CRLMC/32016/2025	ARUN KUMAR BEHERA	2025-10-17	1. C.Copy of F.I.R to be filed
98	D-CRLMC/31599/2025	DURGA PRASAD PRADHAN	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CONTC/42427/2025	ADV	2025-10-17	i) Cause title of the WP(C) not filed.For further S.R
100	D-CRLREV/31703/2025	DUSHMANTA SAHOO	2025-10-17	Put up SR after filing the C. copies Annexures 1 and 2 .
101	D-ABLAPL/31839/2025	BABITA DASH	2025-10-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of OSBC Rs.50/- not paid in the v.nama
102	D-WA/42433/2025	ASHOK KUMAR MOHAPATRA	2025-10-17	to be file original petition copy ,further SR
103	D-CRLMC/31572/2025	ARUN KUMAR BEHERA	2025-10-17	1. L.T.I. of Deponent not attested by the Advocate in affidavit as well as V.nama.
104	D-WP(C)/42125/2025	SOURAV SUMAN BHUYAN	2025-10-17	Petition not correctly addressed to Honorable Court
105	D-WP(C)/42654/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A of the affidavit.Page 39 43 and 44 not neat.
106	D-WP(C)/42443/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page marking not proper.Page 38 and 43not neat.Petitioner Husbands name not mentioned in the I.A. of the affidavit.Occupation not mentioned in the affidavit and also I.A of the affidavit.
107	D-CRLMP/31332/2025	PRASANNA KUMAR MISHRA	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-ABLAPL/31758/2025	PRANAY KUMAR MAHARAJ	2025-10-17	Name of the Informant appearing in Para 2 be redacted.
109	D-CMP/42148/2025	RANJAN KUMAR ROUT	2025-10-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Date of order in the Prayer Portion be corrected.
110	D-WP(C)/42435/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit and also I.A of the affidavit.Page 39 not neat.
111	D-ABLAPL/31688/2025	SANJAY KUMAR PRADHAN	2025-10-17	1. Undertaking for English translation of F.I.R. not filed. 2. The name and address of the petitioners have not been furnished in V.Nama
112	D-WP(C)/42652/2025	PRATAP KESHARI DEO	2025-10-17	Occupation not mentioned in the affidavit and also I.A.Page 39 43 44 not neat
113	D-FAO/41439/2025	SAUMEDRA KUMAR GHOSE	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-WP(C)/42295/2025	UPASANA BAL	2025-10-17	.Petition not correctly addressed to Honorable Court
115	D-WP(C)/42176/2025	SANGRAM JENA	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-WP(C)/42304/2025	SAMIR KUMAR MISHRA	2025-10-17	Name of the petitioner fathers sl.nos. 2 and 3 not mentioned in cause title.2.signature of the petitioner nos. 2 and 3 in cause title does not tally with

				V.nama.23.Page no.21 not neat and legible.
117	D-CMAPL/37266/2025	ADV	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. I) Reference certificate not furnished. ii) Days of delay left blank in prayer of I.A.
118	D-ABLAPL/31905/2025	AMLAN MOHANTY	2025-10-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page nos.14 16 18 20 22 and 25 not neat.Put up for further S.R
119	D-CONTC/41282/2025	ANIMESH MOHANTY	2025-10-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED CAUSE TITLE OF W.P(C) NO.24853/2024 BE FILED THEN PUT UP FOR SR. 2.IN LAST LINE OF PAGE NO.1 THE YEAR OF DISP. OF IS WRONG
120	D-WA/42444/2025	ASHOK KUMAR MOHAPATRA	2025-10-17	further SR after filling of petition copy of impugned order
121	D-WP(C)/42232/2025	JITENDRA KUMAR MISHRA (2)	2025-10-17	1 . Annex -1 not mentioned in petition
122	D-LAA/41213/2025	SOUMYAKANTA MOHAPATRA	2025-10-17	Put up for further S.R after disposal of the said I.A.
123	D-CRLMP/31341/2025	ALOK KUMAR MOHAPATRA	2025-10-17	1. Father name of the petitioner in cause title not tally with affidavit.
124	D-ABLAPL/31367/2025	DEBASISH PATNAIK	2025-10-17	1. Synopsis and Date Chart not page marked. 2. Name of P.S. mentioned in Synopsis, Subject matter of C.T., Para 1 and Prayer not proper. 3. Prayer not proper. 4. Declaration not furnished about the Paragraphs.
125	D-CRLMC/32021/2025	BISWARANJAN DALAI	2025-10-17	Page marking not proper in the Index
126	D-WA/42585/2025	SASWAT DAS, A.G.A	2025-10-17	annex-3 in correctly filed
127	D-CRLMC/31776/2025	SURYAKANTA DWIBEDI	2025-10-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Date of impugned order under Annexure-1 does not tally with para-1 of the petition.2. As per Index Annexure-2 not described in the petition
128	D-CRLMC/31126/2025	GAJENDRANATH ROUT	2025-10-17	1. Page no.38 not legible. 2. Certified copy of annex-4 not filed
129	D-WP(C)/42240/2025	AMIYA KUMAR MOHANTY	2025-10-17	1. Occupation of the deponent on affidavit not furnished.
130	D-BLAPL/31780/2025	RABINDRA NATH PRUSTY	2025-10-17	PAGE NO.9 NOT NEAT.

131	D-BLAPL/31742/2025	AMULYA RATNA PANDA	2025-10-17	As per FIR and rej. order signature of executants in v.nama not tally.
132	D-CONTC/40377/2025	ADV.	2025-10-17	COPY OF ORDER DTD.20.1.2025 PASSED IN W.P(C) NO.1490/2025 BE FILED.THEN PUT UP FOR SR
133	D-WP(C)/42645/2025	PRATAP KESHARI DEO	2025-10-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no .2 Husband name not mentioned in the affidavit.Occupation not mentioned in the affidavit and also I.A of the affidavit
134	D-CRLMA/32106/2025	ADV.	2025-10-17	Put up for SR after filing of c. copy of impugned order.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/375/2022	CMAPL/375/2022	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER